


OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

The following transfers & postings are hereby made, in official exigency, with immediate effect:-

Sl. No.	Name of Sr. PA/PA	From	To
1.	Sh. Sunil Ahuja EC : 3454/78858549	PA in the Vacant Court of Principal District & Sessions Judge, North-East, Karkardooma Courts, Delhi.	PA in the court of Sh. Praveen Kumar, Principal District & Sessions Judge, South-West, Dwarka Courts, New Delhi.
2.	Ms. Manjusha EC: 46867043	PA in the Office Pool, South District, Saket Courts, New Delhi	PA in the Office Pool, Central District, Tis Hazari Courts, Delhi
3.	Ms. Varshanjali Srivastava, D/o Sh Vinod Kumar Srivastava	PA temporary posted in the Office Pool, South District, Saket Courts, New Delhi	PA in the Office Pool, South-East District, Saket Courts, New Delhi
4.	Ms. Sapna Taneja EC : 46607491	PA in the court of Ms. Jyoti Maheshwari, MM (Mahila Court)-04, Central District, Tis Hazari Courts, Delhi	PA in the Office Pool, Central District, Tis Hazari Courts, Delhi
5.	Sh. Sunil Kumar EC: 3618	PA in the Office Pool, Central District, Tis Hazari Courts, Delhi	PA in the court of Ms. Jyoti Maheshwari, MM (Mahila Court)-04, Central District, Tis Hazari Courts, Delhi

- Note
1. The earlier transfer order no 34547-34567/Admn-I/P&T/HQs/2023 dated 01.05.2023 in respect of Sh. Vivek Singh- S/o Sh. Babu Singh mentioned at Sl. No 4 is hereby cancelled.
 2. All the above-mentioned PAs are hereby stand relieved from their respective place of posting & further directed to join duty at their transferee stations forthwith.
 3. Non-compliance of the transfer and posting orders/ immediately proceeding on leave shall be considered deliberate insubordination and the officials shall be placed under suspension and disciplinary action shall be taken against the officials, as per rules.


(NAROTTAM KAUSHAL)


PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)

No. 30358-393 /Admn-I/P & T/HQs/2023

Dated, Delhi the 03 MAY 2023

Copy forwarded for information and necessary action to:-

1. The Ld. Principal District & Sessions Judge, North-East/South-West/South/South-East/ Delhi/ New Delhi
2. The Ld. Officer In-charges, Accounts Branch, Central/ North-East/South-West/South/South-East/ Delhi/ New Delhi
3. The Personal Office of the undersigned.
4. The Officers/Officials concerned.
5. The Sr. A.O (J) / A.O.(J)/ Admn. Branch, Administration Branch, Central/ North-East/South-West/South/South-East/ Delhi/ New Delhi
6. The Dealing Official, Personal File, Administration Branch-I, Central District, Tis Hazari Courts, Delhi.
7. The Dealing Official, Leave Section, Room No. 114, Central District, Tis Hazari Courts, Delhi.
8. The Dealing Official, ACR Cell, Central District, Tis Hazari Courts, Delhi.
9. The Dealing official, Layers, Computer Branch, Central District, Tis Hazari Courts, Delhi.
10. The Web-site Committee, Tis Hazari Courts, Delhi.


PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)

DELHI